

ITEM NO.809

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 43833/2023

(Arising out of impugned final judgment and order dated 19-10-2023 in CRLP No. 23629/2023 passed by the High Court Of Judicature At Madras)

V SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT

Respondent(s)

Date : 19-10-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv. (mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List on 30.10.2023 before appropriate Bench.

(ASHA SUNDRIYAL)  
ASST REGISTRAR CM PS

(POONAM VAID)  
COURT MASTER (NSH)